HIGH COURT FOR THE STATE OF TELANGANA

R.O.C.NO.4026/OP CELL/2019   **DATED: 20-12-2019**
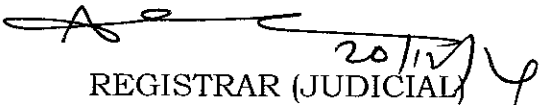
CIRCULAR

Sub: Subordinate Courts – Civil and Criminal – Maintaining parity in the statistical data uploaded in NJDG and statistical information furnished periodically to the High Court – Issuance of certain instructions - Regarding.

Ref: 1.High Court's letter R.O.C.No.6471/OP Cell/2017, dated 16-11-2017
2.High Court's letter R.O.C.No.572/OP Cell/2018, dated 22-01-2018
3.High Court's Circular in R.O.C.No.1282/OP Cell/2019, dated 11-07-2019

Attention of all the Unit Heads and the Judicial Officers in the State of Telangana is invited to the circular instructions issued in the reference cited above, wherein all the Judicial Officers are directed to maintain parity between the statistical data furnished to the High Court, periodically and the statistical information uploaded in NJDG and, if any court fails to maintain such parity, the Officer shall send reasons therefor, at the end of every month to the Unit Heads, who in turn, shall consolidate the information received from all the Officers and submit the same to the High Court.

As has been directed, all the Unit Heads and Judicial Officers working in the State of Telangana are hereby instructed to follow the above instructions scrupulously and shall submit consolidated information received from the Officers by 5th of succeeding calendar month without fail.

The receipt of this Circular may be acknowledged.

REGISTRAR (JUDICIAL)

To
All the Unit Heads (with a request to circulate to all the Judicial Officers in their Unit).

Copy to :
1) The Registrar General and all the Registrars, High Court for the State of Telangana.
2) The Registrar (IT-cum-Central Project Co-ordinator) for directing the concerned to place the circular in the High Court's web site.
3) The Personal Secretaries to the Hon'ble Administrative Judges (for Lordships' kind perusal).
4) The Section Officer, Statistics Section (for information)
5) The Section Officer, Special Officers' Section (for codification)